

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 334/GT/2014**

Subject : Determination of tariff for Talcher Super Thermal Power Station Stage-I & II (1600 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : GRIDCO Ltd

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC  
Shri Shankar Saran, NTPC  
Shri Manoj Sharma, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Nishant Gupta, NTPC  
Shri Rajeev Choudhary, NTPC  
Shri Bhupinder Kumar, NTPC  
Shri T. Vinodh Kumar, NTPC  
Shri Shailendra Singh, NTPC  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

The learned counsel for the respondent, GRIDCO Limited prayed for time to file its reply in the matter.

2. The Commission directed the respondents to file its reply, by 20.6.2016 and the petitioner to file the rejoinder, if any, by 7.7.2016.

3. The Commission directed to list the matter for hearing on 12.7.2016. The Commission further directed the parties to comply with the specified timeline and no further time will be granted in the matter.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)

